

16

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
GAJAPATI, PARALAKHEMUNDI.

L. No. 5235 //Dtd. 8<sup>th</sup> July, 2022

JUDICIAL DIARY  
RECEIVED  
18 JUL 2022 From  
3.30 PM  
ORISSA HIGH COURT To

Shri Satyapira Mishra, O.S.J.S.,  
District & Sessions Judge,  
Gajapati, Paralakhemundi.

ORISSA HIGH COURT  
19 2 JUL 2022

The Registrar General,  
High Court of Orissa,  
Cuttack.

Sub Submission of the compliance reports to the order in the  
Judgement of the Hon'ble Court in W.P.(C)  
No.31622/2021 & W.P.(C) No.32580/2021.

Ref: Hon'ble Courts L.No.10558 (17) dtd.14.09.2021.

Sir,

With reference to the letter and on the subject cited  
above, I am to forward herewith the compliance report to the  
directions and guidelines issued in the Judgements of the Hon'ble  
Court in W.P.(C) No.31622/2021 & W.P.(C) No.32580/2021,  
submitted by the Addl. District & Sessions Judge, Paralakhemundi  
vide his office L.No.1925 dtd.04.07.2022.

This is for favour of kind information of the Hon'ble Court.

Yours faithfully,

Encl: As above- 01 Sheet.

*[Signature]*  
District & Sessions Judge,  
Gajapati, Paralakhemundi.

*Legal.*  
*12/108*  
*12/107/12*  
*wpc-31622/21*  
*reg. (inst.)*  
*73*  
*12/17/2022*  
*D.R. (Inst)*  
*13-07-2022*  
*DB-113*  
*6954*  
*18.7.22*

*Supdt, W.P. DB-II & W.P. DB-III*  
*Try to the can record*  
*for kind consideration*  
*of Hon'ble court.*  
*[Signature]*  
*15-07-22*  
*D.R.C.I.*

OFFICE OF THE ADDL. DISTRICT AND SESSIONS JUDGE  
PARALAKHEMUNDI DIST. GAJAPATI

Letter No. 1925 Dated 07<sup>th</sup> July, 2022

From.

Shri Hemanta Kumar Sethi, D.S.J.S.,  
Addl. District & Sessions Judge,  
Paralakhemundi

To.

The Registrar General,  
Hon'ble High Court of Orissa,  
Cuttack.  
(Through the District Judge, Gajapati, Paralakhemundi)

Sub:-

Compliance to the order in the judgment of the  
Hon'ble Court in W.P.(C) Nos. 31622/2021 and  
32580 of 2021

Ref:-

Memo No.955 (13) Dtd. 10.02.2022 of the District  
Office, Paralakhemundi.

Sir.

As desired by the Hon'ble High Court in judgments  
dtd.31.01.2022 passed in W.P.(C) No.31622/2021 and W.P.(C) No.  
32580 of 2021, I am to furnish the report for the fortnight commencing  
from 16.06.2022 to 30.06.2022 and to report that during the period, no  
application was filed with prayer for release of the seized vehicle. The  
occasion also did not arise to hear any such pending application as no  
such application for release of the seized vehicle remained pending for  
being dealt with during the fortnight.

I request, that this may kindly be placed before the  
Hon'ble Court for perusal

Yours faithfully,

*H. Sethi* 07/07  
Addl. Dist. & Sessions Judge,  
Paralakhemundi

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
GAJAPATI, PARALAKHEMUNDI.

L. No. 5573 //Dtd. July, 2022

The District & Sessions Judge,  
Gajapati, Paralakhemundi.

The Registrar General,  
High Court of Orissa,  
Cuttack.

Submission of the compliance reports to the order in the  
Judgement of the Hon'ble Court in W.P.(C)  
No.31622/2021 & W.P.(C) No.32580/2021.

Hon'ble Courts L.No.10558 (17) dtd.14.09.2021.

Sir,

With reference to the letter and on the subject cited  
above, I am to forward herewith the compliance report to the  
directions and guidelines issued in the Judgements of the Hon'ble  
Court in W.P.(C) No.31622/2021 & W.P.(C) No.32580/2021,  
submitted by the Addl. District & Sessions Judge, Paralakhemundi  
vide his office L.No.3065 dtd.16.07.2022.

This is for favour of kind information of the Hon'ble Court

Yours faithfully,

District & Sessions Judge, i/c.  
Gajapati, Paralakhemundi

Encl As above- 01 Sheet

*Handwritten:*  
Juli  
12550  
22/07/22

*Handwritten:*  
Reg. (Resp.)

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22/7/2022

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D.R. (J)

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25.07.2022

WPC-31622/2021

DB-113

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7246  
28.7.22

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Supds, Writ DB-II & DB-III

*Handwritten:*  
Page 14 can record  
for kind consideration  
of Hon'ble court.

*Handwritten:*  
28-07-22  
DR(J)

OFFICE OF THE ADDL. DISTRICT AND SESSIONS JUDGE,  
PARALAKHEMUNDI, DIST: GAJAPATI.

Letter No. 3766 Dated 11/11 July, 2022

From,

Shri Hemanta Kumar Sethi, O.S.J.S.,  
Addl. District & Sessions Judge,  
Paralakhemundi.

To,

The Registrar General,  
Hon'ble High Court of Orissa,  
Cuttack.  
(Through the District Judge, Gajapati, Paralakhemundi)

Sub:-

Compliance to the order in the judgment of the  
Hon'ble Court in W.P.(C) Nos. 31622/2021 and  
32580 of 2021.

Ref:-

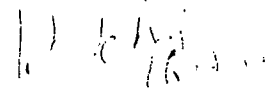
Memo No.955 (13) Dtd. 10.02.2022 of the District  
Office, Paralakhemundi.

Sir,

As desired by the Hon'ble High Court in judgments  
dtd.31.01.2022 passed in W.P.(C) No.31622/2021 and W.P.(C) No.  
32580 of 2021, I am to furnish the report for the fortnight commencing  
from 01.07.2022 to 15.07.2022 and to report that during the period, no  
application was filed with prayer for release of the seized vehicle. The  
occasion also did not arise to hear any such pending application, as no  
such application for release of the seized vehicle remained pending for  
being dealt with during the fortnight.

I request, that this may kindly be placed before the  
Hon'ble Court for perusal.

Yours faithfully,

  
Addl. Dist. & Sessions Judge,  
Paralakhemundi

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,**  
**GAJAPATI, PARALAKHEMUNDI.**

L. No. 3065 //Dtd. 16.07.2022

From

The District & Sessions Judge,  
Gajapati, Paralakhemundi.

To

The Registrar General,  
High Court of Orissa,  
Cuttack.

Sub

Submission of the compliance reports to the order in the  
Judgement of the Hon'ble Court in W.P.(C)  
No.31622/2021 & W.P.(C) No.32580/2021.

Ref:

Hon'ble Courts L.No.10558 (17) dtd.14.09.2021.

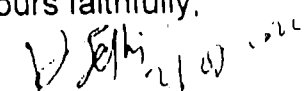
Sir,

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directions and guidelines issued in the Judgements of the Hon'ble  
Court in W.P.(C) No.31622/2021 & W.P.(C) No.32580/2021,  
submitted by the Addl. District & Sessions Judge, Paralakhemundi  
vide his office L.No.3065 dtd.16.07.2022.

This is for favour of kind information of the Hon'ble Court.

Yours faithfully,

Encl: As above- 01 Sheet:

  
District & Sessions Judge, i/c.  
Gajapati, Paralakhemundi.

OFFICE OF THE ADDL. DISTRICT AND SESSIONS JUDGE,  
PARALAKHEMUNDI, DIST: GAJAPATI.

Letter No. 3065 / Dated 16<sup>th</sup> July, 2022

From.

Shri Hemanta Kumar Sethi, O.S.J.S,  
Addl. District & Sessions Judge,  
Paralakhemundi.

To.

The Registrar General,  
Hon'ble High Court of Orissa,  
Cuttack.

(Through the District Judge, Gajapati, Paralakhemundi)

Sub:-

Compliance to the order in the judgment of the  
Hon'ble Court in W.P.(C) Nos. 31622/2021 and  
32580 of 2021.

Ref:-

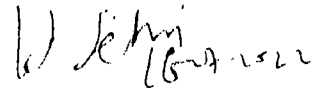
Memo No.955 (13) Dtd. 10.02.2022 of the District  
Office, Paralakhemundi.

Sir.

As desired by the Hon'ble High Court in judgments  
dtd.31.01.2022 passed in W.P.(C) No.31622/2021 and W.P.(C) No.  
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being dealt with during the fortnight.

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Hon'ble Court for perusal.

Yours faithfully,



Addl. Dist. & Sessions Judge,  
Paralakhemundi